[श्री बसावाराज पाटिल]

परीक्षा ली है, उसमें कुल 11 विद्यार्थी, 4 MBBS के इनके इतिहास में पहली बार मेरिट पर सेलेक्ट हुए हैं तथा 7 अन्य विद्यार्थी भी पास हुए हैं। लेकिन वहाँ के मिजो लोगों के एजिटेशन के कारण उन विद्यार्थियों से 5,000 रुपये लेकर उनको एडिमशन का सिर्टिफिकेट देने के बाद भी अब उनका सिर्टिफिकेट हम भारत सरकार को नहीं भेजेंगे, इस प्रकार का निर्णय मिजोरम सरकार ने लिया है। इस प्रकार, मेधावी चकमा स्टूडेंट्स के साथ यह बहुत बड़ा अन्याय होगा। भारत सरकार को यह ensure करना चाहिए कि उन 11 लोगों को उचित स्थान मिले।

सर, इतना ही नहीं है। वहाँ के नवोदय स्कूल में 21 तारीख को 17 बच्चे होस्टल से अलग कर दिये गये। यानी भारत देश के नागरिक होते हुए भी इस देश में जीना और अपनी जान बनाये रखना तथा पढ़ना, इसमें भी संकट हो, तो यह अच्छी बात नहीं है। वैसे ही अरुणाचल में भी, भारत के सुप्रीम कोर्ट द्वारा दो बार, तीन बार जजमेंट देने के बाद भी ऐसे 30-40 हजार लोगों को नागरिकता देने में भी वहाँ की सरकार अभी तक असफल हुई है।

इन तीनों बातों के बारे में सरकार गम्भीरता से संज्ञान ले और इन मेधावी विद्यार्थियों की जिन्दगी बर्बाद न हो, इस दिशा में भारत सरकार नीट का सम्मान करे।

श्रीमती जया बच्चन (उत्तर प्रदेश)ः महोदय, मैं माननीय सदस्य द्वारा उठाये गये विषय से स्वयं को संबद्ध करती हूं।

श्री किरनमय नन्दा (उत्तर प्रदेश)ः महोदय, मैं भी माननीय सदस्य द्वारा उठाये गये विषय से स्वयं को संबद्ध करता हूं।

श्री राम नाथ ठाकुर (बिहार): महोदय, मैं भी माननीय सदस्य द्वारा उठाये गये विषय से स्वयं को संबद्ध करता हूं।

श्रीमती कहकशां परवीन (बिहार)ः महोदय, मैं भी माननीय सदस्य द्वारा उठाये गये विषय से स्वयं को संबद्ध करती हूं।

SHRI MAJEED MEMON (Maharashtra): Sir, I also associate myself with what the hon. Member, Shri Basawaraj Patil, has said.

SHRI RANVIJAY SINGH JUDEV (Chhattisgarh): Sir, I also associate myself with what the hon. Member, Shri Basawaraj Patil, has said.

SHRI LA. GANESAN (Madhya Pradesh): Sir, I also associate myself with what the hon. Member, Shri Baswaraj Patil, has said.

Government's move to privatise Indian Railways in phases

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I rise to voice my opposition and also draw the attention of the House to the destructive and disastrous move by the

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Government towards complete privatisation of the main public transportation system, that is, the Indian Railways. A number of operations — ranging from cleaning, catering, maintenance, part of commercial booking etc., — have already been outsourced. The locomotives are being ordered with the General Electric of the USA and the Alstom of France with a guarantee of purchasing 150 locomotives from them every year, thereby paving the way of closure of our loco production units at Chittaranjan and Varanasi, and also the capacity created in the BHEL. Coaches are also being ordered to MNCs thereby paving the way for closure of our coach factories. This is going on. Then, 407 railway stations are being sought to be privatized by handing them over to the private players. Twenty-three railway stations, to start with, have already been shortlisted in different metro cities. Tenders have already been floated by them. According to the terms of tender, the railway empoyees working in those stations will be forced out. That is what is going on. The last but not the least, a Railway Development Authority has been constituted with clear terms of reference to allow access of the railway tracks established by the Indian Railways to private operators. This is number one.

Number two, to make the railway fares and freights on cost basis, subsidies are being eliminated. At present, railway fare enjoys subsidy to the tune of 47 per cent. If this is done, then, the railway fare whould be more than doubled. This is a burden on the people. Instead of 'Make-in-India', this is becoming a 'Destruction of India' and this is gravely anti-national. I urge upon the Government to refrain from this; otherwise, people of the country will resist this disastrous move by exercising all their might.

MR. DEPUTY CHAIRMAN: Okay.

SHRI TAPAN KUMAR SEN: Already, the railway workers and trade unions have taken up a programme against this anti-national move of the Government. They are pursuing this anti-national move, unfortunately, by invoking nationalistic slogan. That is a deception and a fraud being engineered on the people.

MR. DEPUTY CHAIRMAN: Okay.

SHRI TAPAN KUMAR SEN: This is condemnable. The Government must refrain from this condemnable move.

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, I associate myself with the matter raised by the hon. Member.

SHRI M.P. VEERENDRA KUMAR (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI WANSUK SYIEM (Meghalaya): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI BHUBANESWAR KALITA (Assam): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI C. P. NARAYANAN (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI D. RAJA (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI K. SOMAPRASAD (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI D. BANDYOPADHYAY (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

श्री पी.एल. पुनिया (उत्तर प्रदेश): महोदय, मैं भी इस विषय से स्वयं को संबद्ध करता हूँ।

श्री रिव प्रकाश वर्मा (उत्तर प्रदेश): महोदय, मैं भी इस विषय से स्वयं को संबद्ध करता हूँ।

श्री राजा राम (उत्तर प्रदेश): महोदय, मैं भी इस विषय से स्वयं को संबद्ध करता हूँ।

श्री नीरज शेखर (उत्तर प्रदेश): महोदय, मैं भी इस विषय से स्वयं को संबद्ध करता हूँ।

SOME HON. MEMBERS: Sir, we also associate ourselves with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Shri Sambhaji Chhatrapati; absent. Shri Veerendra Kumar. ... (Interruptions)... Please keep quiet. Shri Veerendra Kumar.

Need to take necessary steps to help farmers of commercial crops

SHRI M.P. VEERENDRA KUMAR (Kerala): Mr. Deputy Chairman, Sir, the prices of commercial crops are decreasing sharply for some time now. The decline in price is seriously affecting the livelihood of thousands of farmers who are dependent on it. The rubber price has declined from ₹ 250/- in 2011 to ₹ 110/- in 2017. It has already impacted the domestic rubber production. The production of natural rubber in 2011 was 8,61,950